

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 62/5646/2020
(S.W.P. No. 1647/2014)

This, the 07th day of May, 2021

(Through Video Conferencing)



**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Rafi Ahmad Sheikh

.....Applicant

(None)

VERSUS

State of J&K and others

....Respondents

(Mr. Rajesh Thapa, ld. DAG)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 1647/2014 (T.A. No. 5646/2020) wherein the relief was claimed against the office of National Rural Health Mission, (NRHM), which does not come within the jurisdiction of this Tribunal. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

JNS